

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
NIANTIC INDIA PRIVATE LIMITED

1. Name of corporate person	NIANTIC INDIA PRIVATE LIMITED
2. Date of incorporation of corporate person	January 1, 2016
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Telengana under the Companies Act, 2013
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U74120TG2016PTC102525
5. Address of the registered office and principal office (if any) of corporate person	R-16, Srila Park Pride, Hydernagar, Hyderabad 500049
6. Liquidation commencement date of corporate person	March 27, 2026
7. Name, address, email address, telephone number and the registration number of the liquidator	Vinod Sunder Raman B-703, Arvind Skylands Apartments, Shivanahalli, Jakkur Main Road, Yelahanka, Bengaluru 560064 Email: vinod@vrconsulting.biz Telephone number: +91-9845884410 Regn no: IBBI/IPA-002/IP-N00075 /2017-2018/10206
8. Last date for submission of claims	April 26, 2026

Notice is hereby given that **NIANTIC INDIA PRIVATE LIMITED** has commenced voluntary liquidation on **March 27, 2026**.

The stakeholders of **NIANTIC INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, **on or before April 26, 2026**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: March 31, 2026
Place: Bangalore


Vinod Sunder Raman
Liquidator of NIENTIC INDIA PRIVATE LIMITED
Reg No. IBBI/IPA-002/IP-N00075/2017-2018/10206